

IN THE NATIONAL COMPANY LAW TRIBUNAL

COURT NO. IV, NEW DELHI

**Item No. 124
(IB)-1226(ND)2019**

Under Section: 7 of IBC.

In the matter of:

Ashish Bankar

....**Applicant**

Vs.

M/s Nu Tek India Ltd

....**Respondent**

Order delivered on 01.07.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI PRADEEP R. SETHI
HON'BLE MEMBER (T)**

For the Applicant

: Mr. Pulkit Tare, Adv.

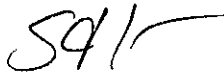
Mr. Mohit Kumar Bafna, Adv.

For the Respondent

: Mr. Sarthak Guru, Adv.

ORDER

Due to paucity of time, Matter adjourned to 09.07.2019.



**(PRADEEP R. SETHI)
MEMBER (TECHNICAL)**



**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh